NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No.63/560(6)/NCLT/AHM/2017(New) C.P. No. 543/560(6)/NCLT/AHM/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

Name of the Company:

Shobhashree Spinners Pvt. Ltd. & Ors.

Registrar of Companies, Gujarat

Section of the Companies Act: <u>Sections 560(6) of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** NAVIN PAHWA SR. ADV WITH RITU SHAM APV FOR THAILIKAR AND PAHWA)

ORDER

Learned Advocate Ms. Shilpi Thaper present for Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondents (Shareholder).

Appellant filed rejoinder.

IA no. 280/2017 is allowed.

List the matter on 07.11.2017 for hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of September, 2017.